

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/1026/2016

Date of order: 19.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

***NAUSHAD HUSSAIN
VS.
M/O LABOUR***

For the Applicant : Mr. G. Halder, Counsel

For the Respondents : Mr. P. N. Sharma, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Heard both.

2. Ld. Counsel for applicant submits that the OA has become infructuous.
3. Accordingly, the OA is disposed of as infructuous.



(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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